

officer of Assam—Meghalaya cadre who was serving as the Commissioner, Upper Assam Division, Jorhat died as a result of bomb explosion in his office chamber which occurred at about 10.30 A.M. on April 6, 1981.

(b) Assam Government is alive to the situation and has taken necessary precautionary measures. All out efforts are being made to bring the culprits to book. Government of India has extended all necessary assistance to the State Government in this regard.

#### **Development of Fire Services in Andhra Pradesh**

948. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Andhra Pradesh Government have requested the Central Government to give assistance in the form of equipment for the development of fire services; and

(b) if so, what action Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). In July 1978 the State Governments were requested to intimate their plans for improvement and expansion of their Fire Services to explore the possibility of evolving a scheme for Central assistance to the States for this purpose. The Government of Andhra Pradesh and other States projected their requirements of funds to develop their Fire Services. On a careful consideration of all aspects of the case a scheme for grant of loans to the States from the General Insurance Corporation to improve the Fire Services was worked out and circulated to the States in July, 1980. The General Insurance Corporation of India agreed in principle to make available Rs. 5 crores in 1980-81 and Rs. 10 crores in subsequent years for disbursement as loans to the States. All the States including the Government of Andhra Pradesh were asked to send their requirements of loans. The Government of Andhra Pradesh did not intimate their requirement of loans for the year 1980-81 and as such

no loan was sanctioned to them. If any request for the grant of loan is received from the State Government in future, the same would be considered on merits.

#### **Razakars of Bangladesh in Assam**

949. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that thousands of Razakars (Former East Pakistan para-military force men) and Bihari Muslims who were not given Bangladesh citizenship by the present Bangladesh Government infiltrated into Assam sometime back and are still living in so me places in Assam disguised as Rickshawala, Tailors, labourers etc;

(b) if so, what steps Central Government have taken to detect and deport them; and

(c) if the answer to part (a) above be in the negative, what steps Government have taken to inquire into the above matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Amount spent on maintenance of CRP in Assam**

950. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount spent by the Government of Assam and the Central Government respectively in maintenance of C.R.P. battalions in Assam during 1980-81 including their travelling and transportation allowances; and

(b) the amount of money spent by the Government of Assam and the Central Government respectively in maintaining law and order when Assam was under President's Rule?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) During the year 1980-81, Govern-

ment of India incurred an expenditure of Rs. 9.99 crores on the CRPF battalions deployed in Assam. Recoveries from the State Government are made on this account at the rate of Rs. 12.00 lakhs per battalion per year. A claim of Rs. 1.10 crores for the period from 1-4-1980 to 31-12-1980 has since been preferred with the Government of Assam.

(b) Assam was under President's Rule from 12-12-1979 to 5-12-1980. It is difficult to apportion the exact expenditure incurred by the State Government and the Central Government during this period. However, a budget provision of Rs. 36.89 crores was made during 1980-81 for Police under Government of Assam.

#### **Amenities to Police Personnel**

951. SHRI VIREN J. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps Government have taken to provide adequate amenities to the personnel of police forces in order to improve their conditions of service with a view to raise their morale; and

(b) what effective measures the Central Government have taken to eradicate lawlessness and maintain conditions of peace all over the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The Central Government have been conscious of various difficulties and problems that come in the way of proper functioning of the Police Forces in the country. Prolonged spells of hard duties, lower emoluments, lack of welfare amenities, unsatisfactory working conditions, anomalies in the pay structure were the major causes affecting seriously the morale of the policemen. Recognising the urgent need to tone up police morale, the Chief Ministers' Conference on Police Reforms held on the 6th June, 1979, considered the various issues in connection with:—

(i) Police Associations;

(ii) Resentment against interference;

(iii) Pay and status of the constabulary;

(iv) Working conditions of the constabulary;

(v) Misuse of orderlies;

(vi) Inadequate housing.

Their conclusions were communicated to the State Governments for expeditious implementation on 12th June, 1979.

State Governments have taken steps for undertaking various welfare measures.

The Ministry of Home Affairs also review conditions of service of police personnel in different police organisations under the Ministry from time to time. Accordingly a number of existing service conditions of police personnel have been liberalised and new concessions allowed as under:—

(i) Compensation in lieu of rent-free accommodation has been increased from 14 per cent to 35 per cent.

(ii) Ration money/mess subsidy has been increased substantially/ granted. Ration money has been allowed for the first time during earned leave.

(iii) Grants-in-aid to the tune of Rs. 80 lakhs have been sanctioned to different Central police organisations during 1980-81 for welfare purposes.

(iv) Over 2500 posts in the BSF, 2300 posts in CRPF, 1500 posts in Assam Rifles and 4500 posts in CISF have been up-graded in other ranks in order to provide better promotional avenues;

(v) Leave Travel Concessions have been further liberalised for personnel.

Meetings of the Staff Councils of the various forces like BSF, CRPF etc. were held in this Ministry at which the problems faced by the staff were discussed in a cordial atmosphere and suitable action taken wherever necessary.